

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 272 of 2015 &
IA No. 440 of 2015**

Dated: 22nd March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s Maithon Power Ltd.
Versus**

...Appellant(s)

**Jharkhand State Electricity Regulatory Commission
& Anr.**

...Respondent(s)

**Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Janmali Manikala**

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

Ms. Anushree Bardhan for R.2

ORDER

Learned counsel for the appellant states that rejoinder will be filed by 28.03.2016. He may do so after serving copy on the other side.

List the matter on **31.03.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**